AACHG2120H

PAN

INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7 filed and verified]

(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year 2022-23

GOVIND SINGH & SONS	:	1	
BHIND BHANDER ROAD , Lahar S.O , Lahar , BHIND ,	18-Madhya Pradesh , 91-India	, 477445	
HUF	Form Number		ITR-2
139(1) Return filed on or before due date	e-Filing Acknowled	gement Number	189117760280722
ar business loss, if any	1		>
ne ,			1,86,78
t under MAT, where applicable	2		
otal Income under AMT, where applicable	3		• 1,86,7
able /多意义	公 4		
Fee Payable	1		
nterest and Fee payable	6		
	V	20 Miles	
able /(-)Refundable (6-7)	8	1	
come as per section 115TD	Sid S		
Tax payable w/s 115TD	गयते 10		
able ws 115TE	708 al 1/11		
Tax and interest payable	7/1/5 12		
erest paid	13.		
able /(-)Refundable (12-13)	14		
t c	BHIND BHANDER ROAD , Lahar S.O , Lahar , BHIND , HUF 139(1) Return filed on or before due date ar business loss, if any ne runder MAT, where applicable otal Income under AMT, where applicable able betal Fee Payable able tterest and Fee payable Tax payable u/s 115TD Tax payable u/s 115TE Tax and interest payable erest paid	BHIND BHANDER ROAD , Lahar S.O , Lahar , BHIND , 18-Madhya Pradesh , 91-India HUF 139(1) Return filed on or before due date ar business loss, if any 1 1 1 1 1 1 1 1 1 1 1 1 1	BHIND BHANDER ROAD, Lahar S.O, Lahar, BHIND, 18-Madhya Pradesh, 91-India, 477445 HUF Form Number 139(1) Return filed on or before due date ar business loss, if any 1 1 1 1 1 1 1 1 1 1 1 1 1

Income Tax Return submitted electronically on 28-07-2022 14:29:08 from IP address 117.206.160 129 and verified by GOVIND SINGH having PAN AHTPK9871F on 28-07-2022 14:53:22 using XUZTVAMMSI generated through Addhaar OTP mode

System Generated

Barcode/QR Code



AACHG2120H02189117760280722BC052C7B1379AA153C0AD4AE3E027CA93D05C3E0

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

GERTIFIED TRUE COPY

RANCH GRANCH CONTROL & CON

RAM K. RAJ & ASSOCIATES CHARTERED ACCOUNTANTS

> PARTNER RAKESH K. JAIN M. NO. 085649

2 8 JUL 2022

NAME OF ASSESSEE

DR. GOVIND SINGH & SONS

BHIND BHANDER ROAD, LAHAR, BHIND - M.P.

STATUS

P.A.N./ G.I.R. NO.

HUF

AACHG2120H

ACCOUNTING YEAR

ASSESSMENT YEAR

2021-22 2022-23

INCOME FROM HOUSE PROPERTY

RENT RECEIVED

LESS: STANDARD DEDUCTION

1,80,000.00

54,000.00

1,26,000.00

INCOME FROM OTHER SOURCES

AS PER ENCLOSED P/L ACCOUNT

2,40,780.00

ADD: TDS

LESS: RENT RECEIVED

1,80,000.00

60,780.00

GROSS TOTAL INCOME LESS: DEDUCTION U/S 80 TTA FOR BANK INTEREST

1,86,780.00

TOTAL INCOME

OR SAY

1,86,780.00 1,86,780.00

AGRICULTURAL INCOME - NET - FOR RATE PURPOSE

TAX ON TOTAL INCOME

2,45,750.00

OR SAY

2,45,750.00

LESS: REBATE FOR AGRICULTURAL INCOME

4,32,530.00 4,95,750.00

9,126.50

TAX PAYABLE

12,287.50

LESS: REBATE OF TAX U/S 87 A

ADD: E. CESS ON TAX PAYABLE **NET PAYABLE** N.A.

GOVIND SINGH & SONS HUF, LAHAR BALANCE SHEET AS ON 31.03.2022

LIABILITIES		AMOUNT	ASSETS	AMOUNT
		Rs.		Rs.
CAPITAL ACCOU	INT		AGRICULTURAL LAND	1,52,000.00
BALANCE	55,13,965.89		2.03 HECT.AT CHHIBAVALI BAISPURA,	
+ IT REFUND	=		AND NANPURA, LAHAR	
+ AGL.INCOME	2,45,750.00			
+ PROFIT	2,40,780.00		LAND & BUILDING	1,62,500.00
- DRAWLS	2,40,000.00	57,60,495.89	744.5 S. FT. AT LAHAR	
	- 6		DR. GOVIND SINGH	49,37,850.00
			CASH & BANK BALANCES	
			PUNJAB & SIND BANK	2,865.89
			CASH IN HAND & BANK	5,05,280.00
		57,60,495.89		57,60,495.89
ADDITIONAL:	OLD JWELLERY G	OLD	590 GRAMS	
	OLD JWELLERY A	ND UTENSILS SIL	.VER 2.000 K.G.	

INCOME AND EXPENDITURE ACCOUNT FOR THE YEAR ENDED ON 31.03.2022

PARTICULARS	AMOUNT	PARTICULARS	AMOUNT
_	Rs.		Rs.
TO BANK CHARGES	-	BY INTEREST INCOME ESTM.	60,780.00
		,, INTEREST - BANK	4 · · · · · · · · · · · · · · · · · · ·
TO NET PROFIT	2,40,780.00	,, RENTAL INCOME	1,80,000.00
	2,40,780.00		2,40,780.00

REPORT: we have gone through the above setforth balance sheet as on 31 st March, 2022 alongwith income and Expenditure

account for the year ended on that date of Govind Singh & Sons HUF, Bhind Bhander Road, Lahar Distt., Bhind with the books of accounts and other related records produced before us. We certify that the balances shown are in the

agreement with the books of a/c maintained by him.

Place: Dal Bazar, Gwalior

Date: 28.07.2022

For RAM K RAJ & Associates,

chartered Accountants

BRANCH ES GWALIOR .

Partner Rakesh K. Jain M. No. 085649

UDIN22085649AOJJXH5888

Assessment Year

INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7 filed and verified]

ed and verified]
2 of the Income-tax Rules, 1962)

(Please see Rule 12 of the Income-tax Rules, 1962)

PAN	AHTPK9895P	v I .	3
Name	SUMAN SINGH KUSHWAH	× .	
Address	BHIND BHANDER ROAD , LAHAR , Lahar S.O , Lahar , BH	IND, 18-Madhya Pradesh, 91-India, 4774	45
Status	Individual	Form Number	ITR-2
Filed u/s	139(1) Return filed on or before due date	e-Filing Acknowledgement Number	187974760280722

	Current Year business loss, if any	1	0
_ 60	Total Income		3,77,368
details	Book Profit under MAT, where applicable	2	0
d Tax	Adjusted Total Income under AMT, where applicable	3	. 3,77,368
ne ac	Net tax payable	4	3,093
5	Interest and Fee Payable	15	0
Taxabi	Total tax, interest and Fee payable	6	3,093
	Taxes Paid	7	10,346
	(+)Tax Payable /(-)Refundable (6-7)	. 8	(-) 7,250
	Accreted Income as per section 115TD	9,	0
x Detail	Additional Tax payable u/s 115TD सत्यमेघ जयते	10	0
ne & T	Interest payable w/s 115TE	11	0
d Incor	Additional Tax and interest payable	12	0
Accrete	Tax and interest paid	13	0
•	(+)Tax Payable /(-)Refundable (12-13)	14	0

Income Tax Return submitted electronically on 28-07-2022 14:03: 6 from IP address 117.206,160 129 and verified by SUMAN SINGH USHWAH having PAN AHTPK9895P on 28-07-2022 14:03:13 using XUZTVUHNUI generated through Aadhaar OTP mode

System Generated

Barcode/QR Code



AHTPK9895P02187974760280722CE407A0DBC9BA0BC11AF4F2DA82B87794A2A69DA

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU



2 8 JUL 2022

CENTIFIED TRUE CUPY

RAM K. RAJ & ASSOCIATES CHARTERED ACCOUNTANTS

> PARTNER RAKESH K. JAIN M. NO. 085649

NAME OF ASSESSEE

SMT. SUMAN SINGH W/O DR. GOVIND SINGH

BHIND BHANDER ROAD, LAHAR

BHIND

STATUS

DATE OF BIRTH PAN/GIR NO.

IND.

01.07.1956

ACCOUNTING YEAR ASSESSMENT YEAR - 2021-22

AHTPK9895P

2022-23

INCOME FROM HOUSE PROPERTY

RENT RECD.

3,60,000.00

LESS: PROPERTY TAX

4,327.00

LESS: STANDARD DEDUCTION

3,55,673.00

1,06,701.90 1,06,701.90

2,48,971.10

INCOME FROM OTHER SOURCES

BANK INTEREST

21,844.00

IT REFUND INTEREST FDR INTEREST

310.00 1,56,492.00

LESS: BANK CHARGES

1,78,646.00 249.00

1,78,397.00

GROSS TOTAL INCOME

4,27,368.10

LESS: DED.u/S 80 TTB - FOR BANK INTEREST TOTAL INCOME

1,78,336.00 50,000.00 OR SAY

50,000.00

3,77,368.10

3,77,370.00

AGRICULTURAL INCOME [335913-75450] OR SAY

2,60,463.00

2,60,460.00

TAX ON TOTAL INCOME

6,37,830.00

37,566.00

LESS: REBATE FOR AGRICULTURAL INCOME TAX PAYABLE

5,60,460.00

4

22,092.00

LESS: REBATE OF TAX U/S 87 A

15,474.00 12,500.00

2,974.00

ADD: SURCHARGE ON TAX PAYABLE

NET PAYABLE

118.96 3,092.96

LESS: TDS

10,346.00 7,253.04

REFUND DUE

7,250.00





MRS. SUMAN SINGH, LAHAR BALANCE SHEET AS ON 31.03.2022

LIABILITIES AMOUNT	ASSETS	AMOUNT
Rs.		Rs.
CAPITAL ACCOUNT	LAND & BUILDING	
BALANCE 68,17,007.86	[4000+750]-360S.FT.	4,750.00
+ AGL. INCOME 2,60,463.00	[2000+300] - 240S.FT.	2,300.00
+ IT REFUND 8,610.00	SHOP AT LAHAR	45,000.00
+ PROFIT 5,38,397.00	LEASED SHOPS AT LAHAR (3NO/S)	1,43,000.00
- TDS 10,346.00	FLAT AT GWALIOR	9,55,989.00
-PROP. TAX 4,327.00	L & B, ANUPAM NAGAR UNDER WILL	-
- WITHDRAWLS 1,20,000.00 74,89,804.86		
··· 6	AGL. LAND - KESHAVGARH 2009	
	1.89 HECT. FROM RAJENDRA SINGH	4,76,120.00
	BALANCE WITH:	
	AMIT PRATAP SINGH	16,90,105.00
	RUCHIRA SINGH	3,25,000.00
	FDR WITH MPRSBM - 05.01.2022	12,00,000.00
	INTEREST ACCRUED	17,671.00
		,
	FDR WITH STATE BANK OF INDIA:	
	FDR - 10.03.2017	16,00,000.00
	INT. ACCRUED [428513+103445-10346]	5,21,612.00
	J.S.K.B.M, BHD - 178000511846 - CBINOMPDCAD	18,753.00
	SBI - 63025155391 - SBIN0030124	2,85,428.86
	CBI, LAHAR - 2030247212 - CBIN0281231	60,979.00
	CASH & BANK BALANCES	1,43,097.00
74,89,804.86		74,89,804.86

ADDITIONAL: OLD JWELLERY GOLD

35 TOLAS

INCOME AN	D EXPENDITURE ACCC	OUNT FOR THE YEAR ENDED ON	N 31.03.2022	
PARTICULARS	AMOUNT	PARTICULARS	40	AMOUNT
	Rs.			Rs.
TO BANK CHARGES	249.00	BY BANK INTEREST		21,844.00
		,, FDR INTEREST		1,56,492.00
		,, RENT RECD.		3,60,000.00
TO NET PROFIT	5,38,397.00	"INTEREST - IT REFUND		310.00
	5,38,646.00			5,38,646.00

REPORT: we have gone through the above setforth balance sheet as on 31 st March, 2021 alongwith income and Expenditure account for the year ended on that date of Smt. Suman Singh, Bhind Bhander Road, Lahar Distt., Bhind with the books of accounts and other related records produced before us. We certify that the balances shown are in the agreement with the books of a/c maintained by him.

Place: Dal Bazar, Gwalior

Date: 28.07.2022

For RAM K RAJ & Associates,

chartered Accountants

Partner Rakesh K. Jain M. No. 085649

UDIN 22085649AOJIZE6317

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7 filed and verified]

Assessment Year

2022-23

(Please see Rule 12 of the Income-tax Rules, 1962)

PAN

AHTPK9871F

Name

GOVIND SINGH

Address

BHIND BHANDER ROAD, LAHAR, BHIND. 18-Madhya Pradesh, 91-India, 477445

Status

Individual

Form Number

ITR-2

Filed u/s

139(1) Return filed on or before due date

e-Filing Acknowledgement Number

2

8

9

10

11

12

13

14

228619040290722

16,42,570

16,42,570

4;18,882

4,18,882

4,18,884

0

0

0

0

0

Total Income

Book Profit u

Adjusted Total

Income

Accreted

Book Profit under MAT, where applicable

Current Year business loss, if any

Adjusted Total Income under AMT, where applicable Net tax payable

Interest and Fee Payable

Taxes Paid

Total tax, interest and Fee payable

(+)Tax Payable /(-)Refundable (6-7)

Accreted Income as per section 115TD

Additional Tax payable u/s 115TD

Interest payable u/s 115TE

Tax and interest paid

Additional Tax and interest payable

(+)Tax Payable /(-)Refundable (12-13)

PAN AHTPK9871F on 29-07-2022 18:07:20 using XU9TWXE1WI generated through Aadhaar OTP mode

Income Tax Return submitted electronically on 29-07-2022 13:33:30 from IP address 117.206.161.70 and verified by GOVIND SINGH having

System Generated

Barcode/QR Code

AHTPK9871F022286190402907223C159A738DEF7ED6E8641275ABF9AA3B47E38222

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

GERTIFIED TRUE COPY



RAM K. RAJ & ASSOCIATES CHARTERED ACCOUNTANTS

2 9 JUL 2022



NAME OF ASSESSEE

DR. GOVIND SINGH S/O LATE SHRI MATHURA SINGH

BHIND BHANDER ROAD, LAHAR - BHIND - M.P.

STATUS

DATE OF BIRTH

01.07.1951

IND.

PAN/GIR NO.

AHTPK9871F

ACCOUNTING YEAR ASSESSMENT YEAR 2021-22 2022-23

INCOME FROM HOUSE PROPERTY

RENT RECD

9,52,500.00

LESS: MUNICIPAL TAXES

19,473.00

LESS: SD.: DEDUCTION

9,33,027.00 2,79,908.10

6,53,118.90

6,53,118.90

INCOME FROM OTHER SOURCES

REMUNERATION - MLA

3,60,000.00

ALLOWANCES - MLA TDS REIMBURSED

9,60,000.00 EXEMPT AS PER ENCLOSED ORDER OF ITAT, INDORE

FDR INTEREST **RENT TOWER**

7,11,707.00 55,000.00

BANK INTEREST - S/B ACCOUNT

63,695.00 11,90,402.00

LESS: BANK CHARGES

951.60 951.60

11,89,450.40

GROSS TOTAL INCOME

1,50,000.00 1.50.000.00

18,42,569.30

LESS: DED.U/S 80 C - FDR U/S 80 C **DEDUCTION U/S 80 TTB**

7,75,402.00

50,000.00 2,00,000.00 16,42,569.30

AGRICULTURAL INCOME (NET)

OR SAY 16,42,570.00 15,47,193.00

TOTAL INCOME

OR SAY 15,47,190.00

TAX ON TOTAL INCOME + AGL. INCOME

31,89,760.00 7,66,928.00

LESS: REBATE FOR AGRICULTURAL INCOME TAX PAYABLE

18,47,190.00 3,64,157.00 4,02,771.00

LESS: REBATE U/S 87 A

ADD: SURCHARGE/ E. CESS ON TAX PAYABLE

4,02,771.00 16,110.84

1,06,924.00

3,11,957.84

LESS: TDS

3,11,957.84

[71174+35750]

4,18,881.84

ADVANCE TAX PAID

46.793.68

1,06,924.00

3.00

1.00

1.00

4.00

46,793.68 3.00 1,40,381.03 3.00

NET PAYABLE (REFUND DUE)

1,61,957.84

1,40,381.03 2,33,968.38 2,33,968.38 3,11,957.84 3,11,957.84 3,11,957.84 3,11,957.84 3,11,957.84 1,50,000.00

TAX & SC PAYABLE

3,11,957.84 1,61,960.00



DR. GOVIND SINGH, LAHAR

	BALANCE SH	EET AS ON 31.03.2022	
LIABILITIES	AMOUNT	ASSETS	AMOUNT
	Rs.		Rs.
CAPITAL ACCOUNT		AGRICULTURAL LAND:	
* BALANCE 1,89,13,725.82		1. IN CHHIVAWALI NO.1, MADORI,	
+ PROFIT 32,20,282.40	2,21,34,008.22	PRITHVIPURA, NANPURA AND	
		BAISHPURA - LAHAR	17,69,723.00
		18.16 HECT.	
		2. 0.209 HECT. AT BHIND	2,42,500.00
	49,37,850.00	GUST HOUSE CONSTN.	4,50,000.00
RAMPYARI SINGH	5,00,000.00		
PRIYANKA MISRA - RENT ADV.	85,000.00	LAND & BUILDING	
		3509.82 S.FT BHOPAL	14,10,000.00
		BUILDING CONSTRUCTION	32,88,288.00
		BUILDING M.P.HOUSING BOARD, BPL.	38,38,921.00
		ARMS & AMMUNITIONS	71,240.00
		[43000+25000+3240]	71,240.00
		OTHER ASSETS :	
		IRRIGATION INSTRUMENTS	2,25,000.00
		MARURI DEZIRE CAR	9,16,608.00
		BAL AMIT PRATAP SINGH	8,00,000.00
			3 5
		MLA SALARY RECEIVABLE	1,09,327.00
		SHARES - THAKUR MATHURA	20,050.00
		SINGH KRISHI UTPADAN PRA.	
		SAH. SANSTHA MYDT., LAHAR	
		FDR - S.B.IND 01.072020	90,00,000.00
		FDR - S.B.IND 05.08.2019	20,00,000.00
		FDR U/S 80C - 05.08.2019	1,50,000.00
		FDR U/S 80 C - 16.08.2021	1,50,000.00
		INTT. ACCRUED [597605+711707-71174]	12,38,138.00
		PO S/B ACCOUNT	802.00
		JILA SAH.BANK - 178000507181 - CBINOMPDCAD	12,150.20
		SBI-MLA-105,BPL - 10020251015 - SBIN0006159	1,46,178.69
		SBI, LAHAR - 53029409406 - SBIN0030124	18,15,170.33
		CASH IN HAND 19,64,111.02	2,762.00
-	2,76,56,858.22	(3) 11102	2,76,56,858.22
ADDITIONAL : OLD JWELLERY		51 TOLAS	, , , , , , , , , , , , , , , , , , , ,
OLD WALLEDY A		VED 5000 KG	

OLD JWELLERY AND UTENSILS SILVER

51 TOLAS 5.000 K.G.

REPORT: we have gone through the above setforth balance sheet as on 31 st March, 2022 alongwith income and Expenditure account for the year ended on that date of Dr. Govind Singh, Bhind Bhander Road, Lahar Distt., Bhind with the books of accounts and other related records produced before us. We certify that the balances shown are in the agreement with the books of a/c maintained by him.

Place: Dal Bazar, Gwalior

Date: 28.07.2022

For RAM K RAJ & Associates,

chartered Accountants

Partner Rakesh K. Jain M. No. 085649

UDIN22085649AOJIKM4613

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7 filed and verified]

(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year 2021-22

PAN

AHTPK9871F

Name

GOVIND SINGH

Address

BHIND BHANDER ROAD, LAHAR, BHIND, 91-India, 477445

Status

Individual

Form Number

St	atus	Individu al	6		Form N	lumber		ITR-2
Fi	led u/s	139(1) Return fi	led on or before du	ie date	e-Filing	g Acknowledgemer	nt Number	650137610071021
	Current Year	business loss, if an	iy			1		₹0
25	Total Income							₹13,11,820
detai	Book Profit u	nder MAT, where	applicable			2		₹0
rd Tax	Adjusted Tota	I Income under AM	MT, where applical	ble		3		₹13,11,820
me ar	Net tax payab	le				4		₹3,15,688
Taxable Income and Tax details	Interest and F	ee Payable			- W	5 =		₹7,023
axab	Total tax, inte	rest and Fee payab	le			6		₹3,22,711
p	Taxes Paid					7		₹3,22,716
	(+)Tax Payab	le /(-)Refundable (6-7)			8		(-) ₹10
50	Dividend Tax	Payable				9		₹0
Distribution Tax details	Interest Payab	le				10		₹0
er ma	Total Dividen	d tax and interest p	payable			11		₹0
stribut	Taxes Paid					12		₹0
۵	(±)Tax Payabl	e/(-)Refundable (1	11-12)			13		€0
	Accreted Inco	me as per section 1	15TD			. 14		€0
Tax Detail	Additional Ta	x payable u/s 115T	.D			15		€0
ne & T	Interest payab	le u/s 115TE				16		€0
Accreted Income &	Additional Ta:	x and interest paya	ble			17		€ 0
corete	Tax and intere	st paid				18		€0
24	(+)Tax Payabl	e /(-)Refundable (1	17-18)			19		€0

Income Tax Return submitted electronically on 07-10-2021 17:50:14 from IP address 10.1.219.10 and verified by GOVIND SINGH having PAN AHTPK9871F on 07-10-2021 17:50:11 using paper ITR-Verification Form /Electronic Verification Code CNUXJP95KI generated through Digital mode

System Generated

Barcode/QR Code



A HTPK 9871F026501376100710215F6FE0A2ER12020A21CA6F08BR0FBRA23A6A3283

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

1 A	B #		01	_ /	000	-	00	1	_
NI ZA	4871	-	1 11	- 1	SS	-		-	-

DR. GOVIND SINGH S/O LATE SHRI MATHURA SINGH BHIND BHANDER ROAD, LAHAR - BHIND - M.P.

STATUS		IND.
DATE OF BIRTH	:	01.07.1951
PAN/GIR NO.		AHTPK9871F
ACCOUNTING YEAR	1	2020-21
ASSESSMENT YEAR	:	2021-22

LESS: REBATE FOR AGRICULTURAL INCOME

TAX PAYABLE

INCOME FROM HOUSE PROPERTY	
RENT RECD	3,29,999.00
LESS: MUNICIPAL TAXES	9,411.00
	3,20,588.00
LESS: SD.: DEDUCTION	96,176.40
	2,24,411.60
INCOME FROM OTHER SOURCES	
REMUNERATION - MLA	3,60,000.00

ALLOWANCES - N	1LA	9,60,000.00	EXEMPT AS PER ENCLOSED	ORDER OF ITAT, INDOR	
TDS REIMBURSEI	D		-:		
FDR INTEREST			6,14,220.00		
PO REC. DEP. INT	EREST		29,302.00		
RENT TOWER			90,000.00		
BANK INTEREST -	S/B ACCOUNT		44,302.00		
			11,37,824.00		
BANK CHARGES		421.00	421.00	11,37,403.00	

BANK CHARGES	421.00	421.00	11,37,403.00
GROSS TOTAL INCOME DED.U/S 80 C - FDR U/S 80 C			13,61,814.60
DEDUCTION U/S 80 TTB	6,58,522.00	50,000.00	50,000.00
TOTAL INCOME		AND	13,11,814.60
		OR SAY	13,11,810.00
AGRICULTURAL INCOME (NET)			14,42,762.00
		OR SAY	14,42,760.00
TAX ON TOTAL INCOME + AGL. INCOME	(A) (1)	27,54,570.00	6,36,371.00
	GROSS TOTAL INCOME DED.U/S 80 C - FDR U/S 80 C DEDUCTION U/S 80 TTB TOTAL INCOME AGRICULTURAL INCOME (NET)	GROSS TOTAL INCOME DED.U/S 80 C - FDR U/S 80 C DEDUCTION U/S 80 TTB TOTAL INCOME AGRICULTURAL INCOME (NET)	GROSS TOTAL INCOME DED. U/S 80 C - FDR U/S 80 C DEDUCTION U/S 80 TTB TOTAL INCOME OR SAY AGRICULTURAL INCOME (NET) OR SAY

LESS:	REBATE U/S 87 A				÷ 1
					3,03,543.00
ADD:	SURCHARGE/ E. CE	SS ON TAX PAY	'ABLE		12,141.72
	TA	X & SC PAYABLE		-	3,15,684.72
LESS:	TDS		[10000+19254+46083]	81,526.00	
TK.	ADVANCE TAX PAID)		=	81,526.00
			NET PAYABLE (REFUND DUE)		2,34,158.72
				-	
	-		-	2.00	9
		42,450.00	(42,450.00)	1.00	-
	-	42,450.00	(42,450.00)	2.00	2
	121	1 42 450 00	(1 42 450 00)	1.00	_

 42,450.00
 (42,450.00)
 1.00

 42,450.00
 (42,450.00)
 2.00

 1,42,450.00
 (1,42,450.00)
 1.00

 1,42,450.00
 (1,42,450.00)
 3.00

 1,42,450.00
 (1,42,450.00)
 1.00

 2,42,450.00
 (2,42,450.00)
 3.00

 2,42,450.00
 (2,42,450.00)
 6.00

 2,34,158.72

2,34,160.00

3,32,828.00

3,03,543.00

2,24,411.60

25.11·21

17,42,760.00

DR. GOVIND SINGH, LAHAR BALANCE SHEET AS ON 31 03 2021

		EET AS ON 31.03.2021	
LIABILITIES	AMOUNT Rs.	ASSETŞ	AMOUNT Rs.
CAPITAL ACCOUNT		AGRICULTURAL LAND :	
BALANCE 1,62,71,506.96		1. IN CHHIVAWALI NO.1, MADORI,	
+ PROFIT 26,42,218.86	1,89,13,725.82	PRITHVIPURA, NANPURA AND	
		BAISHPURA - LAHAR	17,69,723.00
		18.087 HECT.	
Application of the second			
	0.	2. 0.209 HECT. AT BHIND	2,42,500.00
G. SINGH & SONS RAMPYARI SINGH	49,37,850.00 5,00,000.00	GUST HOUSE CONSTN.	4,50,000.00
PRIYANKA MISRA - RENT ADV.	85,000.00	LAND & BUILDING	
RAMENDRA SINGH	4,00,000.00	3509.82 S.FT BHOPAL	14,10,000.00
		BUILDING CONSTRUCTION	16,01,728.00
		BUILDING M.P.HOUSING BOARD, BPL.	38,38,921.00
		ARMS & AMMUNITIONS	71,240.00
		[43000+25000+3240]	71,240.00
		OTHER:ASSETS:	
		IRRIGATION INSTRUMENTS	2,25,000.00
		MARURI DEZIRE CAR	9,16,608.00
		W WON BELINE ON	5,10,000.00
		BAL AMIT PRATAP SINGH	8,00,000.00
		MLA SALARY RECEIVABLE	1,09,327.00
· · · · · · · · · · · · · · · · · · ·		SHARES - THAKUR MATHURA	20,050.00
		SINGH KRISHI UTPADAN PRA. 🐋	
		SAH. SANSTHA MYDT., LAHAR	
		FDR - S.B.IND,- 01.072020	90,00,000.00
		FDR - S.B.IND 05.08.2019	20,00,000.00
		FDR U/S 80C - 05.08.2019	1,50,000.00
		INTT. ACCRUED [906792-877324+614220-46083]	5,97,605.00
		PO S/B ACCOUNT	802.00
		JILA SAH BANK - 178000507181 - CBINOMPDCAD	11,155.20
		SBI-MLA-105,BPL - 10020251015 - SBIN0006159	10,84,296.69
		SBI, LAHAR - 53029409406 - SBIN0030124	5,34,200.93
		CASH IN HAND 16,21,916.62	3,419.00
-	2,48,36,575.82	10,21,010.02	2,48,36,575.82
ADDITIONAL : OLD JWELLERY		51 TOLAS	
OLD WATELEDY	ND LITENOU O OU	VED 5000 14 0	

OLD JWELLERY AND UTENSILS SILVER

5.000 K.G.

REPORT: we have gone through the above setforth balance sheet as on 31 st March, 2021 alongwith income and Expenditure account for the year ended on that date of Dr. Govind Singh, Bhind Bhander Road, Lahar Distt., Bhind with the books of accounts and other related records produced before us. We certify that the balances shown are in the agreement with the books of a/c maintained by him.

Place: Dal Bazar, Gwalior

Date: 21.08.2021

For RAM K RAJ & Associates,

chartered Accountants

Partner Rakesh K. Jain M. No. 085649

UDIN: 21085649AAAABD6088

DR. GOVIND SINGH, LAHAR
PROFIT AND LOSS ACCOUNT FOR THE YEAR ENDED ON 31.03.2021

PARTICULARS	AMOUNT	PARTICULARS	AMOUNT
*	Rs.		Rs.
TO EXPENSES :		BY REMUNERATION - AS MLA	13,20,000.00
(A) REMUNERATION:			
DRAWLS	10,80,000.00	,, BANK INTEREST	44,302.00
HOUSE RENT	5,892.00	[3698+20280+20324]	
,, BANK CHARGES	421.00	,, FDR INTEREST	6,14,220.00
,, ADV. INCOME TAX	-	,, IOC SUBSIDY	163.86
,, SALARY EXCESS PROV.	56,660.00	,, AGRL. INCOME - NET	14,42,762.00
,, TDS	81,526.00	[1786808-231632+191336-303750]	
,, HOUSE TAX	9,411.00		
		, PO R/D INTEREST	29,302.00
		,, RENT RECD.	3,29,999.00
TO NET PROFIT	26,42,218.86	, RENT - TOWER	90,000.00
		,, INCOME TAX REFUND	5,380.00
	38,76,128.86		38,76,128.86
-			

REPORT: At the foot of annexed balance sheet.

Place: Dal Bazar, Gwalior Date: 21.08.2021 For RAM K RAJ & Associates,

chartered Accountants

Partner Rakesh K. Jain M. No. 085649

UDIN: 21085649AAAABD6088

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Indian Bank लाहाबाद

Cyber Receipt for Online Direct Taxes Payment through Indian Bank e -Receipt

CIN No	02616322108202198642
Challan No	ITNS 280
Txn Time	21/08/2021 17:53:21 hrs
Recieved from	GOVXXX XINGH
PAN	AHTPK9871F
Major Head Code	0021
Major Head Desc	INCOME-TAX (OTHER THAN COMPANIES)
Minor Head Code	300
Minor Head Desc	Self Assessment Tax
Assessement Year	2021-22
Basic Tax	Rs. 234160
Education Cess.	Rs. 0
Total Amount of Tax Paid	Rs. 234160
BSR CODE	0261632
Date of Tender	21082021
Challan Sr No	98642
Amount in Words	Rupees Two Lakh Thirty Four Thousand One Hundred and Sixty Only
Cash Debit to A/c	SB-6019871963
Drawn on	INDIAN BANK, GWALIOR - 00594 Branch.

ite: This is a computer generated receipt and does not require any signature/stamp Please enclose this e-Receipt with e-Challan at the time of challan submission to the artment)

NAME OF ASSESSEE

DR. GOVIND SINGH & SONS

BHIND BHANDER ROAD, LAHAR, BHIND - M.P.

STATUS

HUF

P.A.N./ G.I.R. NO.

AACHG2120H

ACCOUNTING YEAR

2020-21

ASSESSMENT YEAR

2021-22

INCOME FROM HOUSE PROPERTY

RENT RECEIVED

1,80,000.00

LESS: STANDARD DEDUCTION

54,000.00

1,26,000.00

INCOME FROM OTHER SOURCES

AS PER ENCLOSED P/L ACCOUNT

2,28,750.00

ADD: TDS

LESS: RENT RECEIVED

1,80,000.00

48,750.00

GROSS TOTAL INCOME

1,74,750.00

LESS: DEDUCTION U/S 80 TTA FOR BANK INTEREST

1,74,750.00

TOTAL INCOME

OR SAY

1,74,750.00

AGRICULTURAL INCOME - NET - FOR RATE PURPOSE

2,31,632.00 OR SAY

2,31,630.00

TAX ON TOTAL INCOME LESS: REBATE FOR AGRICULTURAL INCOME

4,06,380.00

7,819.00

TAX PAYABLE

4,81,630.00

11,581.50

LESS: REBATE OF TAX U/S 87 A

ADD: E. CESS ON TAX PAYABLE

NET PAYABLE

N.A.

DR. GOVIND SINGH HUF, LAHAR BALANCE SHEET AS ON 31.03.2021

LIABILITIES		AMOUNT	ASSETS	AMOUNT
		Rs.		Rs.
CAPITAL ACCOU	NT		AGRICULTURAL LAND	1,52,000.00
BALANCE	51,73,583.89		2.03 HECT AT CHHIBAVALI BAISPURA,	
+ IT REFUND	-		AND NANPURA, LAHAR	
+ AGL.INCOME	2,31,632.00			
+ PROFIT	2,28,750.00		LAND & BUILDING	1,62,500.00
- DRAWLS _	1,20,000.00	55,13,965.89	744.5 S. FT. AT LAHAR	.,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,
			DR. GOVIND SINGH	49,37,850.00
			CASH & BANK BALANCES	
			PUNJAB & SIND BANK	2 005 00
			A STATE OF THE STA	2,865.89
	_	FF 40 00F 00	CASH IN HAND & BANK	2,58,750.00
		55,13,965.89		55,13,965.89
ADDITIONAL:	OLD JWELLERY G	OLD	590 GRAMS	
	OLD JWELLERY A	ND UTENSILS SIL	.VER 2.000 K.G.	

PROFIT & LOSS ACCOUNT FOR THE YEAR ENDED ON 31.03.2021

PARTICULARS	AMOUNT	PARTICULARS	AMOUNT
	Rs.		Rs.
TO BANK CHARGES	•	BY INTEREST INCOME ESTM.	48,750.00
		,, INTEREST - BANK	_
TO NET PROFIT	2,28,750.00	,, RENTAL INCOME	1,80,000.00
	2,28,750.00		2,28,750.00

Mi

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7 filed and verified]

(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year 2021-22

'AN	AHTPK9895P			*
Jame	SUMAN SINGH KUSHWAH			
Address	BHIND BHANDER ROAD , LAHAR , Lahar S.O , I	Lahar , BHIND	, 18-Madhya Pradesh , 91-India ,	, 477445
tatus	Individual		Form Number	ITR-2
iled u/s	139(1) Return filed on or before due date		e-Filing Acknowledgement Nun	nber 681216240141021
Current Y	Year business loss, if any		1	₹0
Total Inc	ome .			₹3,08,870
Book Pro	fit under MAT, where applicable		2	₹ ()
Adjusted	Total Income under AMT, where applicable		3	₹3,08,870
Book Pro Adjusted Net tax p Interest a Total tax	ayable	1925	4	₹0
Interest a	nd Fee Payable		5	₹()
Total tax,	, interest and Fee payable		6	≰ 0
Taxes Pa	id has been a second of the se	1.1	7	₹8,614
(+)Tax Pa	ayable /(-)Refundable (6-7)		8	(-)₹8,610
Dividend	Tax Payable	AV	9	€0
Interest P	Payable सत्यः		10	₹0
Total Div	ridend tax and interest payable		. 11	₹0
Interest P Total Div Taxes Pa	id		.12	₹0
(+)Tax Pa	ayable /(-)Refundable (11-12)		13	₹0
Accreted	Income as per section 115TD		14	₹0
Additional Interest p Additional Tax and i	al Tax payable u/s 115TD	nto	15	₹0
Interest p	ayable u/s 115TE	BAR BAR	16	₹0
Addition	al Tax and interest payable		17	₹0
Tax and i	interest paid		18	₹0
	ayable /(-)Refundable (17-18)		19	₹0

Income Tax Return submitted electronically on 14-10-2021 14:11:31 from IP address 10.1.36.255 and verified by SUMAN SINGH KUSHWAH having PAN AHTPK9895P on 14-10-2021 14:11:28 using paper ITR-Verification Form /Electronic Verification Code CNRXR4IGSI generated through Digital mode

System Generated

Barcode/QR Code



AHTPK9895P02681216240141021F6CA92FF20401D77B40CDD6ED034B5E1D4D366F0

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU CORTIFIED TOME COL

CHARTERED ACCOUNTANTS

14. 16 202 Rakesh K. Jair

NAME OF ASSESSEE

SMT. SUMAN SINGH W/O DR. GOVIND SINGH

BHIND BHANDER ROAD, LAHAR

BHIND

IND.

STATUS

DATE OF BIRTH

01.07.1956

PAN/GIR NO.

AHTPK9895P

ACCOUNTING YEAR

2020-21

ASSESSMENT YEAR

2021-22

INCOME FROM HOUSE PROPERTY

RENT RECD.

3,00,000.00

LESS: PROPERTY TAX

5,815.00

2,94,185.00

LESS: STANDARD DEDUCTION

88,255.50 88,255.50 2,05,929.50

INCOME FROM OTHER SOURCES

BANK INTEREST IT REFUND INTEREST 16,378.00

623.00

FDR INTEREST

1,35,936.00

1,52,937.00

50,000.00

LESS: BANK CHARGES

GROSS TOTAL INCOME

1,52,937.00 3,58,866.50

LESS: DED.u/S 80 TTB - FOR BANK INTEREST

50,000.00

1,52,314.00

3,08,866.50

TOTAL INCOME

OR SAY 3,08,870.00

AGRICULTURAL INCOME [432152-180000]

2,52,152.00

OR SAY

2,52,150.00

TAX ON TOTAL INCOME LESS: REBATE FOR AGRICULTURAL INCOME

5,61,020.00

22,204.00

5,52,150.00 20,430.00

TAX PAYABLE LESS: REBATE OF TAX U/S 87 A

1,774.00

ADD: SURCHARGE ON TAX PAYABLE

NET PAYABLE

1,774.00

LESS: TDS

REFUND DUE

8,614.00 8,614.00

Pered Acc

MRS. SUMAN SINGH, LAHAR BALANCE SHEET AS ON 31.03.2021

LIABILITIES	AN	TOUNT	ASSETS	AMOUNT
		Rs.		Rs.
CAPITAL ACCOUNT			LAND & BUILDING	
BALANCE 62,03	3,902.86		[4000+750]-360S.FT.	4,750.00
+ AGL. INCOME 2,52	2,152.00		[2000+300] - 240S.FT.	2,300.00
	2,517.00		SHOP AT LAHAR	45,000.00
	2,937.00		LEASED SHOPS AT LAHAR (3NO/S)	1,43,000.00
	3,614.00 5,815.00		FLAT AT GWALIOR	9,55,989.00
		,17,007.86	AGL. LAND - KESHAVGARH 2009	
^			1.89 HECT. FROM RAJENDRA SINGH	4,76,120.00
			BALANCE WITH:	
			AMIT PRATAP SINGH	11,90,105.00
			RUCHIRA SINGH	3,25,000.00
			FDR WITH STATE BANK OF GBB	5,00,000.00
			INTEREST ACCRUED	21,096.00
			FDR WITH STATE BANK OF INDIA:	
			FDR - 10.03.2017	16,00,000.00
			INT. ACCRUED [322287+114840-8614]	4,28,513.00
			J.S.K.B.M, BHD - 178000511846 - CBIN0MPDCAD	2,82,898.00
			SBI - 63025155391 - SBIN0030124	1,85,122.86
		*	CBI, LAHAR - 2030247212 - CBIN0281231	59,240.00
			CASH & BANK BALANCES	5,97,874.00
	68	,17,007.86		68,17,007.86

ADDITIONAL: OLD JWELLERY GOLD

35 TOLAS

INCOME AND	EXPENDITURE ACCO	OUNT FOR THE YEAR ENDED ON 31.03.2021	
PARTICULARS	AMOUNT	PARTICULARS	AMOUNT
	Rs.		Rs.
TO BANK CHARGES	-	BY BANK INTEREST	16,378.00
,, HOUSE TAX	·	,, FDR INTEREST	1,35,936.00
		,, RENT RECD.	3,00,000.00
TO NET PROFIT	4,52,937.00	,, INTEREST - IT REFUND	623.00
	4,52,937.00		4,52,937.00

REPORT: we have gone through the above setforth balance sheet as on 31 st March, 2021 alongwith income and Expenditure account for the year ended on that date of Smt. Suman Singh, Bhind Bhander Road, Lahar Distt., Bhind with the books of accounts and other related records produced before us. We certify that the balances shown are in the agreement with the books of a/c maintained by him.

Place: Dal Bazar, Gwalior

Date: 14.10.2021

For RAM K RAJ & Associates,

chartered Accountants

Rakesh K. Jain M. No. 085649

UDIN: 21085649AAAABL7290

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7 filed and verified]

(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year 2020-21

PAN		AHTPK9871F						
Name		GOVIND SINGH						
Addre	BHIND BHANDER ROAD, , , LAHAR, BHIND, MADHYA PRADESH, 477445 ress							
Status		Individual	Form Number	ITR-2				
Filed v	ı/s	139(1)-On or before due date	e-Filing Acknowledgement Number	86980	07270221220			
60	Current	Year business loss, if any		1	0			
etail	Total In	come			1809510			
ax d	Book Pr	ofit under MAT, where applicable		2	0			
T þr	Adjusted	d Total Income under AMT, where applica	ble	3	1809510			
ne ai	Net tax	payable		4	470968			
ncon	Interest	and Fee Payable	व्यवस्थात्रकार गुज्जू	5	0			
Taxable Income and Tax details	Total ta	x, interest and Fee payable	43	6	470968			
axab	Taxes Pa	aid aid	(9 4 d) 4 /6 // 3	7	476344			
H	(+)Tax Payable /(-)Refundable (6-7)				-5380			
ax	Dividen	d Tax Payable		9	0			
nd n T	Interest	Payable		10	0			
Dividend tribution details	Total Di	vidend tax and interest payable		11	0			
Dividend Distribution Tax details	Taxes Pa	aid	The property of the second sec	12	0			
ā	(+)Tax I	Payable /(-)Refundable (11-12)		13	0			
Tax	Accrete	d Income as per section 115TD		14	0			
3	Addition	nal Tax payable u/s 115TD		15	0			
come	Interest	payable u/s 115TE		16	0			
Accreted Income & Detail	Addition	nal Tax and interest payable		17	0			
rete	Tax and	interest paid		18	0			
Acc	(+)Tax I	Payable /(-)Refundable (17-18)		19	0			
	IND SINC		from IP address 117.2 ITR-V form received at "Centralized Proce	23.81.71				
		0500" on <u>05-01-2021</u>	The Total Total at Contained Trock		entre, moonie van Bepartment,			

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

GERTIFIED TRUE COPY

CHATTERED TRUE COPT

AND K. RAJ & ASSOCIATES

CHATTERED ACCOUNTANTS

PARTNER Rakesh K. Jak M. No. 385849

DR. GOVIND SINGH, LAHAR BALANCE SHEET AS ON 31.03.2020

LIADILITIES			ET AS ON 31.03.2020		
LIABILITIES	=	AMOUNT Rs.	ASSETS		AMOUNT Rs.
CAPITAL ACCO			AGRICULTURAL LAI	ND:	
BALANCE	1,31,41,460.78		1. IN CHHIVAWALI I	NO.1, MADORI,	
+ PROFIT	31,30,046.18	1,62,71,506.96	PRITHVIPURA, NANF	PURA AND	
			BAISHPURA - LAHA	R	17,69,723.00
			16.522 HECT.		
			2. 0.209 HECT. AT E	BHIND	2,42,500.00
G. SINGH & SON	NS	44,77,468.00	GUST HOUSE CONS	STN.	4,50,000.00
			LAND & BUILDING		
			3509.82 S.FT BHO	PAL	14,10,000.00
			BUILDING M.P.HOUSING	BOARD, BPL.	38,38,921.00
			ARMS & AMMUNITIO	ONS	71,240.00
			[43000+25000+3240]	1	
			OTHER ASSETS :		
			IRRIGATION INSTRU	JMENTS	2,25,000.00
			MARURI DEZIRE CA	AR .	9,16,608.00
			BAL AMIT PRATAP	SINGH	8,00,000.00
			MLA SALARY RECE	IVABLE	1,70,000.00
			SHARES - THAKUR	MATHURA	20,050.00
			SINGH KRISHI UTPA		
			SAH. SANSTHA MYI	DT., LAHAR	
			P.O. R/D		1,20,000.00
			FDR - S.B.IND 31.0		60,00,000.00
			FDR - S.B.IND 05.0		20,00,000.00
			FDR U/S 80C - 05.08	3.2019	1,50,000.00
			INTT. ACCRUED	[394859+568917-56894]	9,06,792.00
			JILA SAH.BANK - 178000		20,788.34
			SBI-MLA-105,BPL - 10020		3,35,717.69
			SBI, LAHAR - 5302940940		12,88,291.93
	_	0.07.40.07.40	CASH IN HAND	16,37,352.62	13,343.00
	212 200 F	2,07,48,974.96			2,07,48,974.96
ADDITIONAL :	OLD JWELLERY		(ED	51 TOLAS	1.1.
	OLD JWELLERY A	AND UTENSILS SIL	VER	5.000 K.G.	Mre

REPORT: we have gone through the above setforth balance sheet as on 31 st March, 2020 alongwith income and Expenditure account for the the year ended on that date of Dr. Govind Singh, Bhind Bhander Road, Lahar, Distt. - Bhind with the books of accounts and other related records produced before us. We certify that the balances shown are in the agreement with the books of accounts maintaied by him.

Place: Dal Bazar, Gwalior

Date: 06.03.2021

For RAM K RAJ & Associates,

chartered Accountants

SINGNED

Partner Rakesh K. Jain M. No. 085649

DR. GOVIND SINGH, LAHAR

	·
INCOME AND EXPENDITURE ACCOUNT	T FOR THE YEAR ENDED ON 31 03 2020

PARTICULARS	AMOUNT	PARTICULARS	AMOUNT
	Rs.		Rs.
TO EXPENSES :		BY REMUNERATION - AS MLA	21,11,728.00
(A) REMUNERATION:		,, TDS ON SALARY REFUDED BY EMPLOYER	1,18,000.00
DRAWLS	8,75,000.00	,, BANK INTEREST	49,269.00
HOUSE RENT	-	[33658+9834+5777]	
,, BANK CHARGES	148.44	" FDR INTEREST	5,68,917.00
,, ADV. INCOME TAX	2,42,450.00	,, IOC SUBSIDY	1,617.62
,, INCOME TAX - OLD YEARS	18,600.00	,, AGRL. INCOME - NET	12,98,755.00
,, TDS	2,33,984.00	[1313761+374994-390000]	
,, HOUSE TAX	14,180.00	•	
We want to be a second to the		,, RENT RECD.	3,46,122.00
TO NET PROFIT	31,30,046.18	" RENT - TOWER	20,000.00
_	45,14,408.62		45,14,408.62

SINGNED

REPORT: At the foot of annexed balance sheet.

Place: Dal Bazar, Gwalior Date: 06.03.2021 For RAM KRAJ & Associates,

chartered Accountants

Partner Rakesh K. Jain M. No. 085649

NAME OF ASSESSEE

DR. GOVIND SINGH S/O LATE SHRI MATHURA SINGH

BHIND BHANDER ROAD, LAHAR - BHIND - M.P.

STATUS

DATE OF BIRTH

01.07.1951

PAN/GIR NO.

AHTPK9871F

ACCOUNTING YEAR ASSESSMENT YEAR 2019-20 2020-21

INCOME FROM SALARY

PAY RECD.

20,37,000.00

LESS: ALLOWANCES EXPENSES U/S10

9.60,000.00

LESS: ENTERTAINMENT ALLOWANCE

5,000.00

LESS: TAX ON EMPLOYMENT

2,500.00

LESS: SD.: DEDUCTION

50,000.00 10,17,500.00

10,19,500.00

INCOME FROM HOUSE PROPERTY

RENT RECD

3,46,122.00

LESS: MUNICIPAL TAXES

14,180.00

LESS: SD.: DEDUCTION

3,31,942.00

99,582.60 2,32,359.40

2,32,359.40

INCOME FROM OTHER SOURCES

REMUNERATION - MLA

EXEMPT AS PER ENCLOSED ORDER OF ITAT, INDORE

ALLOWANCES - MLA TDS REIMBURSED

1,18,000.00

FDR INTEREST

5,68,917.00

SUBSIDY - IOC RENT TOWER

1,617.62 20,000.00

BANK INTEREST - S/B ACCOUNT

49,269.00 7,57,803.62

LESS: BANK CHARGES

148.44 148.44 7,57,655.18

GROSS TOTAL INCOME

LESS: DED.U/S 80 C - FDR U/S 80 C **DEDUCTION U/S 80 TTB** 1,50,000.00 1,50,000.00

6,18,186.00 50,000.00

2,00,000.00 18,09,514.58

20,09,514.58

AGRICULTURAL INCOME (NET)

OR SAY 18,09,510.00 12,98,755.00

TAX ON TOTAL INCOME + AGL. INCOME

TOTAL INCOME

TAX & SC PAYABLE

OR SAY 12,98,760.00

LESS: REBATE FOR AGRICULTURAL INCOME

2,89,628.00 4,52,853.00

7,42,481.00

TAX PAYABLE LESS: REBATE U/S 87 A

4,52,853.00

ADD: SURCHARGE/ E. CESS ON TAX PAYABLE

31,08,270.00

15,98,760.00

18,114.12 4,70,967.12

LESS: TDS

[144000+33000+56894]

2,33,894.00

ADVANCE TAX PAID

2,42,450.00

NET PAYABLE (REFUND DUE)

4,76,344.00 (5,376.88)



[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7 filed and verified]

(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year 2020-21

PAN		AACHG2120H					
Name		GOVIND SINGH & SONS					
Addre	ess	BHIND BHANDER ROAD, , , LAHAR, BHI	ND, MADHYA PRADESH, 477445				
Status		HUF	Form Number	ITR-2			
Filed 1	1/s	139(1)-On or before due date	e-Filing Acknowledgement Number	8697	76400221220		
9	Current	Year business loss, if any		1	0		
etai	Total In	come			174750		
ах ф	Book Pro	ofit under MAT, where applicable		2	0		
T pu	Adjusted	d Total Income under AMT, where applica	ble	3	174750		
ne al	Net tax p	payable		4	0		
Taxable Income and Tax details	Interest	and Fee Payable	market outs. PAA	5	0		
ble I	Total tax	x, interest and Fee payable	32	6	0		
axa	Taxes Pa	aid	CARECA HID I	7	0		
Н	(+)Tax P	ayable /(-)Refundable (6-7)		8	0		
ax	Dividend	l Tax Payable		9	0		
Dividend Distribution Tax details	Interest	Payable		10	0		
Dividend tribution details	Total Div	vidend tax and interest payable		11	0		
Di istri	Taxes Pa	iid		12	0		
D	(+)Tax P	ayable /(-)Refundable (11-12)		13	0		
Тах	Accreted	Income as per section 115TD		14	0		
	Addition	al Tax payable u/s 115TD		15	0		
Accreted Income & Detail	Interest	payable u/s 115TE		16	0		
d Inco Detai	Addition	al Tax and interest payable		17	0		
rete	Tax and	interest paid		18	0		
Acc	(+)Tax P	ayable /(-)Refundable (17-18)		19	0		
	e Tax Ret	turn submitted electronically on 22-12-20	20 21:51:11 from IP address 117.22	23.81.71	and verified by		
_		AHTPK9871F using duly signed 1 500" on <u>05-01-2021</u>	TTR-V form received at "Centralized Proces	ssing C	entre, Income Tax Department,		

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

CERTIFIED TRUE COPY

CHARTERED ACCOUNTANTS

PARTNER Rakesh K. Jak M.No. 08564

DR. GOVIND SINGH HUF, LAHAR BALANCE SHEET AS ON 31.03 2020

LIABILITIES		AMOUNT	ASSETS	AMOUNT
		Rs.		Rs.
CAPITAL ACCOU	NT		AGRICULTURAL LAND	1,52,000.00
BALANCE	49,06,511.89		2.03 HECT.AT CHHIBAVALI BAISPURA,	
+ IT REFUND	*		AND NANPURA, LAHAR	
+ AGL.INCOME	1,58,322.00			
+ PROFIT	2,28,750.00		LAND & BUILDING	1,62,500,00
- DRAWLS	1,20,000.00	51,73,583.89	744.5 S. FT. AT LAHAR	1,02,000.00
			DR. GOVIND SINGH	44,77,468.00
			CASH & BANK BALANCES	
			PUNJAB & SIND BANK	2,865.89
			CASH IN HAND & BANK	3,78,750.00
		51,73,583.89		51,73,583.89
ADDITIONAL:	OLD JWELLERY G	OLD	590 GRAMS	

OLD JWELLERY AND UTENSILS SILVER

2.000 K.G.

INCOME AN	ND EXPENDITURE ACCO	OUNT FOR THE YEAR ENDED ON 31	1.03.2020
PARTICULARS	AMOUNT	PARTICULARS	AMOUNT
	Rs.	*	Rs.
TO BANK CHARGES	#	BY INTEREST INCOME ESTM.	48,750.00
		,, INTEREST - BANK	% — *
TO NET PROFIT	2,28,750.00	,, RENTAL INCOME	1,80,000.00
	2,28,750.00		2,28,750.00

REPORT: we have gone through the above setforth balance sheet as on 31 st March, 2020 alongwith income and Expenditure account for the the year ended on that date of Govind Singh & Sons (HUF), Bhind Bhander Road, Lahar, Bhind with the books of accounts & other related records produced before us. We certify that the balances shown are in the agreement with the books of accounts maintaied

Place: Dal Bazar, Gwalior

Date: 06.03.2021

For RAM K RAJ & Associates,

chartered Accountants

Rakesh K. Jain M. No. 085649

DR. GOVIND SINGH & SONS

NAME OF ASSESSEE

BHIND BHANDER ROAD, LAHAR, BHIND - M.P.

STATUS

HUF AACHG2120H

P.A.N./ G.I.R. NO.

2019-20

ACCOUNTING YEAR

2020-21

ASSESSMENT YEAR

INCOME FROM HOUSE PROPERTY

RENT RECEIVED

1,80,000.00

STANDARD DEDUCTION

54,000.00

1,26,000.00

LESS:

INCOME FROM OTHER SOURCES

AS PER ENCLOSED P/L ACCOUNT

2.28.750.00

TDS

ADD: RENT RECEIVED

1,80,000.00

4,08,320.00

48,750.00

LESS:

GROSS TOTAL INCOME

1,74,750.00

DEDUCTION U/S 80 TTA FOR BANK INTEREST

LESS: TOTAL INCOME

1,74,750.00 OR SAY 1,74,750.00

AGRICULTURAL INCOME - NET - FOR RATE PURPOSE

1,58,322.00

TAX ON TOTAL INCOME

OR SAY 1,58,320.00

REBATE FOR AGRICULTURAL INCOME

3,33,070.00 4,153.50

LESS: TAX PAYABLE REBATE OF TAX U/S 87 A

N.A.

7,916.00

LESS:

E. CESS ON TAX PAYABLE

ADD:

NET PAYABLE

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7 filed and verified]

Assessment Year 2020-21

(Please see Rule 12 of the Income-tax Rules, 1962)

(+)Tax Payable /(-)Refundable (11-12) Accreted Income as per section 115TD Additional Tax payable u/s 115TD Interest payable u/s 115TE Additional Tax and interest payable Tax and interest paid (+)Tax Payable /(-)Refundable (17-18) Income Tax Return submitted electronically on 27-12-2020 20:56:48 from IP address SUMAN SINGH KUSHWAH having PAN AHTPK9895P using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Department of the payable in the payab	PAN		AHTPK9895P			
Status	Name		SUMAN SINGH KUSHWAH			
Filed u/s 139(1)-On or before due date c-Filing Acknowledgement Number 914514530271220 Current Year business loss, if any 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	Addres	ss	BHIND BHANDER ROAD, , , LAHAR, BHI	ND, MADHYA PRADESH, 477445		
Current Year business loss, if any Total Income Book Profit under MAT, where applicable Adjusted Total Income under AMT, where applicable Net tax payable Interest and Fee Payable Total tax, interest and Fee payable Taxes Paid (+)Tax Payable /(-)Refundable (6-7) Bit come Tax Payable /(-)Refundable (11-12) Taxes Paid (+)Tax Payable /(-)Refundable (11-12) Taxes Paid (+)Taxes Payable /(-)Refundable (11-12) Taxes Paid (+)Taxes Payable /(-)Refundable (11-12) Taxes Paid (+)Taxes Payable /(-)Refundable (11-12) Taxes Payable /(-)Refundable /(-)Refundable (11-12) Taxes Payable /(-)Refundable /(-)Refundable /(-)Refundable /(-)Refundable /(-)Refundable /(-)Refundable /(-)Refu	Status		Individual	Form Number	ITR-2	
Total Income Book Profit under MAT, where applicable Adjusted Total Income under AMT, where applicable Net tax payable Interest and Fee Payable Total tax, interest and Fee payable Taxes Paid (+)Tax Payable /(-)Refundable (6-7) Bitterest Payable Total Dividend Tax Payable Interest Payable Total Dividend tax and interest payable Taxes Paid (+)Tax Payable /(-)Refundable (11-12) Interest Payable /(-)Refundable (11-12) Interest payable u/s 115TE Additional Tax payable u/s 115TE Interest payable u/s 115TE Additional Tax and interest payable Tax and interest paid (+)Tax Payable /(-)Refundable (17-18) Income Tax Return submitted electronically on 27-12-2020 20:56:48 from IP address IT7.206.161.189 and ver SUMAN SINGH KUSHWAH having PAN AHTPK989SP using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Deport	Filed u	/s	139(1)-On or before due date	e-Filing Acknowledgement Number	91451	14530271220
Company Comp	S	Current	Year business loss, if any		1	0
Company Comp	etai	Total Inc	come			300350
Company Comp	ax d	Book Pr	ofit under MAT, where applicable		2	0
Company Comp	I pu	Adjusted	d Total Income under AMT, where applica	ble	3	300350
Company Comp	ne an	Net tax p	payable	V 1777	4	0
Company Comp	ncon	Interest	and Fee Payable	manana App	5	0
Company Comp	ole L	Total tax	x, interest and Fee payable	32 AS AN	6	0
Company Comp	axa	Taxes Pa	aid	THE REAL PROPERTY OF	7	12517
Interest Payable Total Dividend tax and interest payable Taxes Paid (+)Tax Payable /(-)Refundable (11-12) Additional Tax payable u/s 115TD Interest payable u/s 115TE Additional Tax and interest payable Tax and interest payable (+)Tax Payable /(-)Refundable (17-18) Income Tax Return submitted electronically on 27-12-2020 20:56:48 from IP address SUMAN SINGH KUSHWAH having PAN AHTPK9895P using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Department of the payable interest payable intere	I	(+)Tax P	Payable /(-)Refundable (6-7)		8	-12520
Accreted Income as per section 115TD Additional Tax payable u/s 115TD Interest payable u/s 115TE Additional Tax and interest payable Tax and interest paid (+)Tax Payable /(-)Refundable (17-18) Income Tax Return submitted electronically on 27-12-2020 20:56:48 from IP address 117.206.161.189 and versusing PAN AHTPK9895P using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Department of the payable in th	ах	Dividend	d Tax Payable		9	0
Accreted Income as per section 115TD Additional Tax payable u/s 115TD Interest payable u/s 115TE Additional Tax and interest payable Tax and interest paid (+)Tax Payable /(-)Refundable (17-18) Income Tax Return submitted electronically on 27-12-2020 20:56:48 from IP address 117.206.161.189 and versusing PAN AHTPK9895P using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Department of the payable in th	nd on T	Interest	Payable		10	0
Accreted Income as per section 115TD Additional Tax payable u/s 115TD Interest payable u/s 115TE Additional Tax and interest payable Tax and interest paid (+)Tax Payable /(-)Refundable (17-18) Income Tax Return submitted electronically on 27-12-2020 20:56:48 from IP address 117.206.161.189 and versusing PAN AHTPK9895P using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Department of the payable in th	vide butic letai	Total Di	vidend tax and interest payable		11	0
Accreted Income as per section 115TD Additional Tax payable u/s 115TD Interest payable u/s 115TE Additional Tax and interest payable Tax and interest paid (+)Tax Payable /(-)Refundable (17-18) Income Tax Return submitted electronically on 27-12-2020 20:56:48 from IP address 117.206.161.189 and versusing PAN AHTPK9895P using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Department of the payable in th	istri D	Taxes Pa	aid		12	0
Additional Tax payable u/s 115TD Interest payable u/s 115TE Additional Tax and interest payable Tax and interest paid (+)Tax Payable /(-)Refundable (17-18) Income Tax Return submitted electronically on 27-12-2020 20:56:48 from IP address 117.206.161.189 and versusing PAN AHTPK9895P using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Departments of the payable with the payable using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Departments of the payable using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Departments of the payable using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Departments of the payable using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Departments of the payable using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Departments of the payable using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Departments of the payable using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Departments of the payable using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Departments of the payable using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Departments of the payable using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Departments of the payable using the payabl	ā	(+)Tax P	Payable /(-)Refundable (11-12)		13	0
Additional Tax payable u/s 115TD Interest payable u/s 115TE Additional Tax and interest payable Tax and interest paid (+)Tax Payable /(-)Refundable (17-18) Income Tax Return submitted electronically on 27-12-2020 20:56:48 from IP address 117.206.161.189 and versusing PAN AHTPK9895P using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Departments of the payable with the payable using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Departments of the payable using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Departments of the payable using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Departments of the payable using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Departments of the payable using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Departments of the payable using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Departments of the payable using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Departments of the payable using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Departments of the payable using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Departments of the payable using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Departments of the payable using the payabl	Гах	Accreted	d Income as per section 115TD		14	0
Additional Tax and interest payable Tax and interest paid (+)Tax Payable /(-)Refundable (17-18) Income Tax Return submitted electronically on 27-12-2020 20:56:48 from IP address 117.206.161.189 and versus SUMAN SINGH KUSHWAH having PAN AHTPK9895P using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Department of the payable of th		Addition	nal Tax payable u/s 115TD		15	0
Income Tax Return submitted electronically on 27-12-2020 20:56:48 from IP address 117.206.161.189 and ver SUMAN SINGH KUSHWAH having PAN AHTPK9895P using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Department of the Page 117.206.161.189 and ver Suman SINGH KUSHWAH	com	Interest	payable u/s 115TE		16	0
Income Tax Return submitted electronically on 27-12-2020 20:56:48 from IP address 117.206.161.189 and ver SUMAN SINGH KUSHWAH having PAN AHTPK9895P using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Department of the Page 117.206.161.189 and ver Suman SINGH KUSHWAH	d In	Addition	nal Tax and interest payable		17	0
Income Tax Return submitted electronically on 27-12-2020 20:56:48 from IP address 117.206.161.189 and ver SUMAN SINGH KUSHWAH having PAN AHTPK9895P using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Department of the Page 117.206.161.189 and ver Suman SINGH KUSHWAH	rete	Tax and	interest paid		18	0
SUMAN SINGH KUSHWAH having PANAHTPK9895P using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Department of the company of the compan	Acc	(+)Tax P	Payable /(-)Refundable (17-18)		19	0
Bengaluru - 560500" on <u>05-01-2021</u>	SUMA having	AN SINGI	H KUSHWAH AHTPK9895P using duly signed			

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

CERTIFIED TRUE COPY KAM K. RAJ & ASSOCIATES CHARTERED ACCOUNTANTS

> PARTNER Rakesh K. Jak M.No. 08564

- 6 MAR 2021

MRS. SUMAN SINGH, LAHAR BALANCE SHEET AS ON 31.03.2020

LIABILITIES		AMOUNT	ASSETS	AMOUNT
		Rs.		Rs.
CAPITAL ACCOUN	NT		LAND & BUILDING	*
BALANCE	56,93,782.86		[4000+750]-360S.FT.	4,750.00
+ AGL. INCOME	1,62,561.00		[2000+300] - 240S.FT.	2,300.00
+ IT REFUND	11,240.00	-	SHOP AT LAHAR	45,000.00
+ PROFIT	4,43,159.00		LEASED SHOPS AT LAHAR (3NO/S)	1,43,000.00
- TDS	12,517.00		FLAT AT GWALIOR	9,55,989.00
-PROP. TAX	4,015.00			
- WITHDRAWLS	90,308.00	62,03,902.86	AGL. LAND - KESHAVGARH 2009	
_			1.89 HECT. FROM RAJENDRA SINGH	4,76,120.00
			BALANCE WITH:	
			AMIT PRATAP SINGH	11,95,920.00
			RUCHIRA SINGH	3,25,000.00
			FDR WITH STATE BANK OF INDIA:	
			FDR - 10.03.2017	16,00,000.00
			INT. ACCRUED	3,22,287.00
			J.S.K.B.M, BHD - 178000511846 - CBINOMPDCAD	3,38,761.00
			SBI - 63025155391 - SBIN0030124	89.453.86
			PSB - 01011000010754 - PSIB0000101	-
			G. B. BANK - 01SB00184501 - CBINOMPDCAD	
			CBI, LAHAR - 2030247212 - CBIN0281231	57,448.00
			CASH & BANK BALANCES	6,47,874.00
	_	62,03,902.86		62,03,902.86
	-	02,00,002.00		02,00,002.00

ADDITIONAL: OLD JWELLERY GOLD

35 TOLAS

NT FOR THE YEAR ENDED ON 31 03 2020

PARTICULARS	AMOUNT	PARTICULARS	AMOUNT	
	Rs.		Rs.	
TO BANK CHARGES	-	BY BANK INTEREST	17,659.00	
,, HOUSE TAX	-	,, FDR INTEREST	1,25,160.00	
		,, RENT RECD.	3,00,000.00	
TO NET PROFIT	4,43,159.00	"INTEREST - IT REFUND	340.00	
	4,43,159.00		4,43,159.00	

SIGNED

REPORT: we have gone through the above setforth balance sheet as on 31 st March, 2020 alongwith income and Expenditure account for the the year ended on that date of Smt. Suman Singh, Bhind Bhander Road, Lahar, Distt. - Bhind with the books of accounts and other related records produced before us. We certify that the balances shown are in the agreement with the books of accounts maintaied by him.

Place: Dal Bazar, Gwalior

Date: 06.03.2021

For RAM K RAJ & Associates,

chartered Accountants

Partner Rakesh K. Jain M. No. 085649

NAME OF ASSESSEE

SMT. SUMAN SINGH W/O DR. GOVIND SINGH

BHIND BHANDER ROAD, LAHAR

BHIND

STATUS

IND.

DATE OF BIRTH

01.07.1956

PAN/GIR NO.

AHTPK9895P

ACCOUNTING YEAR

2019-20

ASSESSMENT YEAR

2020-21

INCOME FROM HOUSE PROPERTY

RENT RECD.

3,00,000.00

LESS: PROPERTY TAX

4,015.00

LESS: STANDARD DEDUCTION

2,95,985.00 88,795.50

2,07,189.50

INCOME FROM OTHER SOURCES

BANK INTEREST

17,659.00

1,43,159.00

IT REFUND INTEREST FDR INTEREST

340.00

1,25,160.00

LESS: BANK CHARGES

GROSS TOTAL INCOME

1,43,159.00 3,50,348.50

LESS: DEDUCTIONS U/S 80 C - H/LOAN REPAYMENT

DED.u/S 80 TTB - FOR BANK INTEREST

1,42,819.00

88,795.50

50,000.00

50,000.00

TOTAL INCOME

OR SAY

3,00,348.50

AGRICULTURAL INCOME

3,00,350.00

OR SAY

1,62,561.00

TAX ON TOTAL INCOME

4,62,910.00

1,62,560.00 8,145.50

LESS: REBATE FOR AGRICULTURAL INCOME

4,62,560.00

8,128.00

TAX PAYABLE

17.50

LESS: REBATE OF TAX U/S 87 A

17.50

12,517.00

ADD: SURCHARGE ON TAX PAYABLE

NET PAYABLE

LESS: TDS **REFUND DUE** 12,517.00

